

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:2028  
ANSWERED ON:20.07.2009  
CAPTIVE USE POLICY AT PORTS  
Sharma Shri Jagdish;Singh Shri Rajiv Ranjan (Lalan)

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether the proposal to introduce Captive Use Policy at the major ports in the country is under consideration of the Government;
- (b) if so, the names of the said ports;
- (c) the details of the users entitled to use the ports under the said policy;
- (d) the basis on which rights will be granted under the said policy; and
- (e) the number of people likely to be granted rights to use each port thereunder?

**Answer**

MINISTER OF SHIPPING (SHRI G. K. VASAN)

(a) to (e): The policy for Captive Use at the Major Ports is at present under consideration in the Ministry. It will be applicable to all Major Ports under the administrative control of the Ministry of Shipping. The details of the policy will be available after it is finalised.